

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:278

ANSWERED ON:03.07.2009

HYDRO POWER PROJECTS

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Will the Minister of POWER be pleased to state:

- (a) the total number of hydro power projects functioning in the country, their power generation capacity and the investment made therein, State-wise;
- (b) the total number of hydro power projects under construction in the country, State-wise;
- (c) whether some proposals from the State Governments regarding setting up of these projects have been received by the Union Government;
- (d) if so, the details of the proposals sanctioned during the last three years and out of them still pending with the Government, State-wise;
- (e) the reasons for their pendency; and
- (f) the time by which the remaining proposals are likely to be sanctioned?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) : There are 284 number of hydro power projects (capacity of more than 3 MW) functioning in the country with a total installed capacity of 38032.10 MW (As on 31.03.2009). State-wise details are enclosed at Annex-I. The exact complete details of the investment made therein are not available at present.
- (b) : A total number of 45 hydro power projects with an installed capacity of 13562 MW are presently under construction in the country. State-wise details are enclosed at Annex-II.
- (c) : A total number of sixteen State sector proposals for setting up of Hydro Electric Project in various States have been received in the Central Electricity Authority (CEA) under this Ministry for concurrence during the last three years (from 01.04.2006 to till date). In addition, two more projects in State Sector were under consideration as on 01-04-2006.
- (d) : Out of the 18 proposals mentioned above, three HE Projects with an installed capacity of 920 MW have been concurred by CEA during last three years. Remaining 15 Nos. of proposal have been returned to the Project Authorities for resubmission to the CEA after compliance of various observations. The names of the schemes concurred by the CEA and the details of 15 proposals which have been returned to the Project Authorities for their resubmission to the CEA indicating the reasons thereof is given at Annex-III.
- (e) : There is no proposal of any State Government for an H.E. Project presently pending in the CEA for examination and concurrence.
- (f) : Does not arise.